

REGISTERED NO. PT.-40



# The Bihar Gazette

## EXTRA ORDINARY

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28 VAISHAKHA 1937(S)  
(NO.PATNA 575) PATNA, MONDAY, 18TH MAY 2015

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**PATNA HIGH COURT**

No. 24244/2015

*The 30th April 2015*

Addenda and Corrigenda  
to  
Patna High Court Rules, 1916  
( Fifth Edition )  
C.S.No.-136

A proviso shall be added after existing Rule. 4 of correction Slip no. 126 of Chapter XXIV in which Rules for A.O.R. has been framed :

" Provided that the Chief Justice of Patna High Court may, exempt the retired Judicial Officers, who apply for registration as Advocate on record of Patna High Court from the A.O.R. examination ."

By Order of the Court,  
Sd./Illegible,  
Registrar General.

Dated - 21.04.2015  
(P.F.XII-1-1988)  
Adm.(Rules) Deptt.

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